Title: Need to open a CGHS dispensary at Avadi HVF Estate.

SHRI A. KRISHNASWAMY (SRIPERUMBUDUR): Sir, I would like to draw the attention of the Central Government towards retired Central Government servants and working Central Government servants for their inability to get a new CGHS dispensary to be set up/opened at Avadi Estate and the Avadi HVF (Heavy Vehicle Factory).

The AVADI HVF is having ten various Defence organisations. The employees of these ten Defence organisations are dependent for treatment from the proposed CGHS dispensary, Avadi HVF.

The pensioners are compelled to go to city Anna Nagar for CGHS medical by travelling 15 to 20 kilometres. You will appreciate the agony of the pensioner and their families, being aged and sick, to travel the distance to seek remedy for their sickness. It is also needless to say that the patient pensioner has to travel more than once to have complete treatment and procure the medicines prescribed which are also very short supplied.

I request the hon. Health Minister to accede to the request and take immediate positive action to set up/open a CGHS dispensary at Avadi HVF Estate.